

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8040/2019

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

RAVINDRA NATH TAIGOR & ORS.

Respondent(s)

(IA No. 35886/2020 - INTERVENTION/IMPLEADMENT
IA No. 31831/2020 - INTERVENTION/IMPLEADMENT)

Date : 28-02-2020 This matter was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI
[IN CHAMBER]

For Appellant(s) M/s.Sansriti Pathak,Adv.
 Mr. Krishnanand Pandeya, AOR

For Respondent(s) Mr. Anjani Kumar Mishra, AOR
 Ms. Hardeep Kaur,Adv.
 Mr. Ashish Mishra,Adv.

Mr. R. C. Kaushik, AOR

Mr. Ashutosh Lal,Adv.
Dr. Vinod Kumar Tewari, AOR
Mr. Vivek Tiwari,Adv.
Mr. Raghunath Vishnoi,Adv.
Ms. Priyanka Dubey,Adv.
Mr. B.N.P. Pathak,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Perused Office Report dated 27.02.2020.

IA 31831/2020 and IA 35886/2020 :

These applications for impleadment have been filed by the appellant-State as well as by the respondent.

Without expressing any opinion on the merits of the averments in the impleading applications, both the applications are directed to be listed along with the civil appeal which is to be listed as per its turn.

(MAHABIR SINGH)
AR-cum-PS

(BEENA JOLLY)
BRANCH OFFICER